

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).1084/2011

M/S. SAYA TRADERS

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 10/01/2012 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Jatin Zaveri, Adv.

For Respondent(s)

Ms. Vandana Mishra, Adv.

Mr. Gunnam Venkateswara Rao, Adv.

UPON hearing counsel the Court made the following
O R D E R

Counter affidavit is to be filed on record on or
before 17.2.2012.

(S.G. SHAH)
REGISTRAR

rd